

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

208/241-242/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2018.

NAME OF THE COMPANY: M/s. Purnima Gupta V/s. M/s. Purnima Colonizers Pvt.

SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present :	Mr. R. K. Gupta and Ms. Swaralipi Deb Roy, Advocates for the Applicant		
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ORDER

Notice to the Respondent returnable on 16th July, 2018. Dasti.

In the meantime, there shall be Status Quo in respect of the fixed asset of the Respondent No. 1 company. Steps be taken Dasti. Affidavit of service be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)